

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/47/2018
IN
PETITION NUMBER : CP/534/IB/2017
NAME OF THE TRANSFEROR : UNITED INDIA SHOE UPPERS PVT LTD
NAME OF THE TRANSFERRE :
UNDER SECTION : 12

S.No.	Name (in Capital)	Represented by	Signature
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ORDER

The matter is called. No representation on behalf of the petitioner. Put up on
21.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc